

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 754 /Confdl./2017
II-2-1/2017

Bilaspur, dated the 12/04/2017

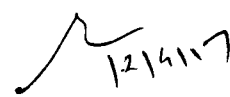
The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Smt. Anita Dahariya, Judge, Family Court	Rajnand-gaon	Ambikapur	Ambikapur	I Additional District & Sessions Judge
2.	Shri Brijendra Kumar Shastri, I Additional District & Sessions Judge	Baloda-Bazar	Raigarh	Raigarh	I Additional District & Sessions Judge
3.	Smt. Dhaneshwari Sidar, Additional District & Sessions Judge (Fast Track Court)	Dante-wara	Khairagarh	Rajnand-gaon	Additional District & Sessions Judge
4.	Shri Chhameshwar Lal Patel, Additional District & Sessions Judge	Bemeta	Dhamtari	Dhamtari	Additional District & Sessions Judge (Fast Track Court)
5.	Smt. Girija Devi Meravi, Additional District & Sessions Judge (Fast Track Court)	Durg	Surajpur	Surajpur	I Additional District & Sessions Judge
6.	Ku. Saroj Nand Das, Additional District & Sessions Judge	Khairagarh	Raigarh	Raigarh	III Additional District & Sessions Judge
7.	Shri Santosh Kumar Aditya, I Additional District & Sessions Judge	Surajpur	Janjgir-Champa	Janjgir-Champa	Additional District & Sessions Judge (Fast Track Court)
8.	Shri Khilawan Ram Rigri, Addl. Judge to the Court of Additional District & Sessions Judge	Ramanujanj	Bilaspur	Bilaspur	I Additional District & Sessions Judge
9.	Shri Devendra Nath Bhagat, Additional District & Sessions Judge (Fast Track Court)	Dhamtari	Jagdalpur	Bastar (Jagdalpur)	I Additional District & Sessions Judge

Contd...2/-


12/4/17

(2)

10.	Shri Prafull Sonwani, I Additional District & Sessions Judge	Ambika-pur	Baloda-Bazar	Baloda-Bazar	I Additional District & Sessions Judge
11.	Shri Ramjivan Dewangan, II Additional District & Sessions Judge	Baloda-Bazar	Durg	Durg	II Additional District & Sessions Judge
12.	Shri Liladhar Sarthi, VI Additional District & Sessions Judge	Bilaspur	Raipur	Raipur	VI Additional District & Sessions Judge
13.	Shri Rishi Kumar Burman, II Additional District & Sessions Judge	Durg	Ramanujganj	Surguja (Ambika-pur)	I Additional Judge to the Court of Additional District & Sessions Judge, Ramanujganj
14.	Ku. Sanghpushpa Bhatpahari, VI Additional District & Sessions Judge	Durg	Surajpur	Surajpur	III Additional District & Sessions Judge
15.	Smt. Geeta Neware, I Additional District & Sessions Judge	Bilaspur	Raigarh	Raigarh	IV Additional District & Sessions Judge
16.	Shri Harish Kumar Awasthi, III Additional District & Sessions Judge	Suraj-pur	Durg	Durg	Additional District & Sessions Judge (Fast Track Court)
17.	Smt. Shraddha Shukla Sharma, IV Additional District & Sessions Judge	Raipur	Bilaspur	Bilaspur	Additional District & Sessions Judge (Fast Track Court)
18.	Smt. Garima Sharma, I Additional District & Sessions Judge	Raigarh	Durg	Durg	IV Additional District & Sessions Judge
19.	Shri Pankaj Sharma, VII Additional District & Sessions Judge	Durg	Bilaspur	Bilaspur	VI Additional District & Sessions Judge
20.	Smt. Mamta Patel, II Additional District & Sessions Judge	Maha-samund	Beme-tara	Bemetara	Additional District & Sessions Judge
21.	Shri Siddharth Aggarwal, Deputy Secretary, Government of Chhattisgarh, Law Department	New Delhi	Bilaspur	Bilaspur	VII Additional District & Sessions Judge

BY ORDER OF THE HIGH COURT

12/11/17
(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Contd...3/-

Endt. No. 755/Confdl./2017
II-2-1/2017

Bilaspur, dated the 12/04/2017

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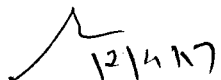
- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
 - i) Smt. Anita Dahariya, Judge, Family Court, Rajnandgaon,
 - ii) Shri Brijendra Kumar Shastri, I Additional District & Sessions Judge, Baloda-Bazar,
 - iii) Smt. Dhaneshwari Sidar, Additional District & Sessions Judge (Fast Track Court), Dantewara,
 - iv) Shri Chhameshwar Lal Patel, Additional District & Sessions Judge, Bemetara,
 - v) Smt. Girija Devi Meravi, Additional District & Sessions Judge (Fast Track Court), Durg,
 - vi) Ku. Saroj Nand Das, Additional District & Sessions Judge, Khairagarh,
 - vii) Shri Santosh Kumar Aditya, I Additional District & Sessions Judge, Surajpur,
 - viii) Shri Khilawan Ram Rigri, Addl. Judge to the Court of Additional District & Sessions Judge, Ramanujanj,
 - ix) Shri Devendra Nath Bhagat, Additional District & Sessions Judge (Fast Track Court), Dhamtari,
 - x) Shri Prafull Sonwani, I Additional District & Sessions Judge, Ambikapur,
 - xi) Shri Ramjivan Dewangan, II Additional District & Sessions Judge, Baloda-Bazar,

(4)

- xii) Shri Liladhar Sarthi, VI Additional District & Sessions Judge, Bilaspur,
- xiii) Shri Rishi Kumar Burman, II Additional District & Sessions Judge, Durg,
- xiv) Ku. Sanghpushpa Bhatpahari, VI Additional District & Sessions Judge, Durg,
- xv) Smt. Geeta Neware, I Additional District & Sessions Judge, Bilaspur,
- xvi) Shri Harish Kumar Awasthi, III Additional District & Sessions Judge, Surajpur,
- xvii) Smt. Shraddha Shukla Sharma, IV Additional District & Sessions Judge, Raipur,
- xviii) Smt. Garima Sharma, I Additional District & Sessions Judge, Raigarh,
- xix) Shri Pankaj Sharma, VII Additional District & Sessions Judge, Durg,
- xx) Smt. Mamta Patel, II Additional District & Sessions Judge, Mahasamund,
- xxi) Shri Siddharth Aggarwal, Deputy Secretary, Government of Chhattisgarh, Law Department, New Delhi

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 27th April, 2017.

- (17) District & Sessions Judge, Baloda-Bazar/ Bemetera/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Mahasamund/ Rajnandgaon/ Raigarh/ Raipur/Surajpur/ Surguja at Ambikapur for information. He/She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (18) District & Sessions Judge, Balod/ /Bastar at Jagdalpur/ Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Uttar Bastar (Kanker) for information.
- (19) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (20) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (26) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL